NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|----------|---------|-----------------------------------|
| CP(CAA)No.15/BB / | - | Admissio | 230-232 | M/s Strumsoft India Pvt Ltd |
| 2018 | | | | |

SL. NAME (IN CAPITAL)

& PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

<u>ORDER</u>

Matter is listed today for admission. No representation for Petitioner Company. Registry raised some objections, Petitioner to comply the same. List it on 07/03/2018.

Member (T)

Member (J)